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**Mahendra Pal Singh Lekhpal And Another Vs State Of U.P. And Another**

**Application U/S 482 No. 15266 Of 2007**

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**Court:** Allahabad High Court

**Date of Decision:** Jan. 10, 2022

**Acts Referred:**

Constitution Of India, 1950 " Article 356#Indian Penal Code, 1860 " Section 427#Code Of Criminal Procedure, 1973 " Section 197, 482

**Hon'ble Judges:** Chandra Kumar Rai, J

**Bench:** Single Bench

**Advocate:** Sushant Mishra, Usha Srivastava, V.K. Srivastava

**Final Decision:** Allowed

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**Judgement**